In The Central Administrative Tribunal Calcutta Bench

MA 213 of 2001 OA 311 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Ananda Gopal Chakraborty

- VS -

F. B. Project

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents: Ms. K. Banerjee, Counsel

He ard on: 15-03-2001 Date of Order: 15-03-2001

ORDER

When this matter is taken up for orders Ld. Counsel Ms.

Banerjee for the respondents submits that she has not got any instruction from the Department till to-day. But Ld. Counsel Mr.

Biswas on behalf of the applicant submits that on last occasion on the same ground the case was adjourned and fixed for orders today.

I have gone through the order dated 8-3-2001 and I find that the case was adjourned on the prayer made by Ld. Counsel Ms. Banerjee on behalf of the respondents on the ground that she that not got any instruction from the Department in respect of the aforesaid application. To-day also she submits the same fact. So, I am unable to accept the contentions of Ld. Counsel Ms. Banerjee. However, I have gone through the application and I find that another order has been passed on similar facts on 15-1-99 with a direction upon the respondents to grant pension and pensionart benefits to the applicant No.5 of OA.

311 of 1997 on the basis of admitted amount, subject to the final outcome of the O.A. and applicant No.5 will be at liberty to accept such

Contd....

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Hon'ble Mr. S. Biswas, Administrative Member

Ananda Gopal Chakraborty & Ors

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For the Applicants : Mr. T.K. Biswas, Counsel

For the Respondents: Ms. K. Banerjee, Counsel

ORDER

Applicant filed this MA on 7-3-2001 and matter has been listed on the prayer made by Ld. Counsel Mr. Biswas for the applicant. But Ld. Counsel Ms. Banerjee on behalf of the respondents contended that she has not got any instruction from the Department in respect of the aforesaid application. So, in view of the aforesaid circumstances application is adjourned to 15-3-2001 and matter will come up for interim order before the Single Bench, if no Division Bench is available in this Court.

(S. Biswas)
Member(A)

D. Purkayastha) Member(J)